

*[English]***Board of Nationalised Banks**

2216. PROF. AJIT KUMAR MEHTA:
SHRI SURENDRA PRASAD YADAV
(JHANJIHARPUR) :

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No.5438 dated July 24, 1998 regarding Board of Nationalised banks and state :-

- (a) whether the information to part (c) has since been collected;
- (b) if so, the details thereof; and
- (c) if not, the time by which it is likely to be laid on the table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) As per the information furnished by the Central Bureau of Investigation as on 31st May, 1998 they have not registered any case against any of the present Chairman and Managing Directors of nationalised banks.

Development of Holy Cities

2217. SHRI VAIKO : Will the Minister of TOURISM be pleased to state :

- (a) whether the Union Government have sanctioned a sum of Rs.2 crores to every holy city in the country for its development;
- (b) if so, the details thereof;
- (c) whether the State Governments have also been asked to bear Rs.1 crore for this purpose;
- (d) if so, the reaction of the State Governments thereto;
- (e) whether the Government is going to develop temples also situated in these cities;
- (f) if so, the details thereof;
- (g) whether some South Indian cities have been left out in this regard; and
- (h) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG) : (a) to (f) The Ministry of Tourism has drawn up a scheme for the integrated development of identified tourist/pilgrim centres. According to the scheme, the State Governments have to prepare specific action plans for infrastructure development and beautification of specified tourist centres. The financial assistance by the Ministry

of Tourism will be limited to Rs.50 lakhs each during the current financial year and next year subject to matching contribution by the State Governments.

(g) and (h) No, Sir. All the State Governments have been requested to select two centres in their State for implementation of the scheme in the current and next year.

Disinvestment of PSUs

2218. SHRI INDRAJIT GUPTA : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have identified the Public Sector Undertakings (PSUs) for disinvestment under its administrative jurisdiction; and

(b) if so, the facts and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL) : (a) and (b) Government have given 'in principle' approval for conversion of 23 PSUs under the administrative jurisdiction of the Ministry of Industry into joint ventures as part of long term strategy to make them strong and viable. The names of these 23 units are given in the enclosed statement.

Consultants/Merchant Bankers have been appointed in most of the cases and progress is reviewed at various levels. Some of these units were also referred to the Disinvestment Commission.

Statement

List of PSUs under the Department of Heavy Industry where Government have given 'in principle' approval for conversion into Joint Venture

1. Andrew Yule & Company Ltd. (AY&Co.)
2. Bharat Heavy Plates & Vessels Ltd. (BHPV)
3. Bharat Leather Corporation Ltd. (BLC)
4. Bharat Pumps & Compressors Ltd. (BPCL)
5. Bridge & Roof Company (India) Ltd. (B&R)
6. Cement Corporation of India Ltd. (CCI)
7. Engineering Projects (India) Ltd., (EPI)
8. Hindustan Cables Ltd. (HCL)
9. H.M.T. Ltd.
10. H.M.T. (Bearings) Ltd.
11. Hindustan Paper Corporation Ltd. (HPC)
12. Hindustan Photo Films Manufacturing Company Ltd. (HPF)
13. Hindustan Salts Limited (HSL)
14. Instrumentation Ltd. (ILK)

15. Lagan Jute Machinery Company Ltd. (LAGAN)
16. Mandya National Paper Mills Ltd. (MNPM)
- *17. NEPA Ltd. (NEPA)
18. National Industrail Development Corporation Ltd.(NIDC)
19. Praga Tools Ltd. (PTL)
20. Scooters India Ltd. (SIL)
21. Sambhar Salts Ltd. (SSL)
22. Tungabhadra Steel Products Ltd. (TSPL)
23. Tyre Corporation of India Ltd. (TCIL)

*Referred to Disinvestment Commission.

[Translation]

Loans from Domestic Market

2219. PROF. PREM SINGH CHANDUMAJRA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have fixed an amount to be taken as loan from the domestic market during the current financial year;

(b) if so, the total amount fixed in this regard;

(c) the total amount of loan taken on this account during the last three years and the current year, till October, 1998; and

(d) the estimated amount of debt to be paid by the Government by the end of March, 1999?

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA) : (a) and (b) Budget Estimates 1998-99 assume a gross domestic market borrowing of Rs.79,375 crore.

(c) The gross market borrowing in the last 3 years was as under:-

	(Rs. crore)
1995-96	40509
1996-97	36152
1997-98	59637

During the current financial year, the gross market borrowing upto October, 1998 was Rs.67,421 crore.

(d) The market borrowing maturing during the year 1998-99 is Rs.31049 crore.

[English]

Diesel Car

2220. SHRI SUSHIL KUMAR SHINDE :
SHRI P. SANKARAN :
SHRI MADHAVRAO SCINDIA :
SHRI RANJIB BISWAL :

Will the Minister of INDUSTRY be pleased to state :

(a) the number and names of car manufactures in the country who introduced diesel version of their cars and the

projects for bringing out the diesel version of cars in the pipelines;

(b) the policy of the Government in this regard;

(c) the annual sale of such cars;

(d) the number of cars exported during each of the last three years; and

(e) the foreign exchange earned therefrom?

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT) : (a) to (c) The Automobile industry is delicensed. The firms have flexibility to manufacture passenger cars - either petrol or diesel version - according to the market condition. List of companies and the number of diesel passenger cars sold by them during 1996-97, 1997-98 & 1998-99 (April-Oct.,98) is given in the enclosed statement.

(d) and (e) The total number and value of cars and multi utility vehicles exported during the years 1995-96, 1996-97 & 1997-98 were as under:-

	Qty.(Nos.)	Value (Rs. Crores)
1995-96	33,321	608.77
1996-97	39,645	849.41
1997-98	33,008	763.48

Statement

Sale of Diesel Passenger Cars by the various Car Manufacturers

Sl. No.	Company Name	1996-97	1997-98	1998-99 (Apr.-Oct. 98)
1.	Maruti Udyog Ltd.	-	-	1183
2.	Mahindra Ford India Ltd.	2505	4865	1622
3.	Hindustan Motors Ltd.	21734	19873	10218
4.	TELCO	7315	4697	1530
5.	Mercedes Benz India Ltd.	121	84	51
6.	General Motors India Ltd.	-	-	247
7.	Premier Automobiles Ltd.	7758	6772	2153

Industrial Package for Jammu and Kashmir

2221. SHRI CHAMAN LAL GUPTA: Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have received any representations for providing the industrial package for the speedy development of Jammu and Kashmir on the lines of industrial package given to the North Eastern States;

(b) if so, the details thereof; and